

DIVISION BENCH

ITEM NO. 136

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.221/2019, CA No.243/2019 & CA No.22/2020 IN CP (IB) No.351/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 22nd May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	M/S. FASTER HYDRAULICS PVT. LTD. VS. M/S. KHN INDUSTRIAL EQUIPMENTS INDIA PVT. LTD.
UNDER SECTION	9 IBC (IN CIRP)

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 29th
May, 2023.

**-Sd-
(Deputy Registrar)**

22nd May, 2023

*Bipul Kumar Tiwari
(Stenographer)*